

OFFICE ORDER:

In view of instructions issued by the Hon'ble High Court and conveyed by the Registrar General on 22.03.2020, the duties of Additional District & Sessions Judge and the Civil Judges-cum-Judicial Magistrates have to be assigned for hearing urgent matters. Therefore, the following roster of Officers of Superior Judicial Services is hereby prepared, who shall hear and attend urgent matters from 23.03.2020 to 31.03.2020:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	23.03.2020	Sh. H.S. Dahiya, AD&SJ, Panipat.
2.	24.03.2020	Sh. Vinal Sapra, AD&SJ, Panipat.
3.	25.03.2020	Sh. Praveen Kumar, AD&SJ, Panipat.
4.	26.03.2020	Sh. Sumit Garg, AD&SJ, Panipat.
5.	27.03.2020	Sh. Gagandep Mittal, AD&SJ, Panipat.
6.	28.03.2020	Sh. Nishant Sharma, AD&SJ, Panipat.
7.	29.03.2020	Sh. Nishant Sharma, AD&SJ, Panipat.
8.	30.03.2020	Sh. Tarun Singal, AD&SJ, Panipat.
9.	31.03.2020	Sh. Tarun Singal, AD&SJ, Panipat.

It is further ordered that qua Civil Judges-cum-Judicial Magistrates, Panipat, the following roster is prepared:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	23.03.2020	Sh. Manoj Kumar Rana, CJ(SD), Panipat.
2.	24.03.2020	Sh. Jatin Garg, CJM, Panipat.
3.	25.03.2020	Ms. Kirti Vashista, ACJ(SD), Panipat.
4.	26.03.2020	Sh. Ashutosh, JMJC, Panipat.
5.	27.03.2020	Sh. Devender Singh, CJ(JD), Panipat.
6.	28.03.2020	Sh. Kapil, CJ(JD), Panipat.
7.	29.03.2020	Ms. Jyoti Grover, CJ(JD), Panipat.
8.	30.03.2020	Sh. Vikash, CJ(JD), Panipat.

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9.	31.03.2020	Ms. Pragati Rana, CJ(JD), Panipat.
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It is also ordered that qua Civil Judges-cum-Judicial Magistrates, posted at Sub Division at Samalkha, the following roster is prepared:-

Sr. No.	Date	Name of the Judicial Officer(s)
1.	23.03.2020 to 27.03.2020	Sh. Avinash Yadav, CJ(JD), Samalkha.
2.	28.03.2020 to 31.03.2020	Ms. Gayatri, ACJ(SD), Samalkha.

The remaining officers as well as the staff shall work from home during the abovesaid period and will not leave the station and will also make themselves available immediately as and when their service are required.

The cases civil/criminal already fixed in their respective Courts during the period from 23.03.2020 to 31.03.2020 shall be adjourned accordingly for the same proceedings automatically by concerned Courts, which can be checked from e-courts services application. However, in case of any urgency in the pending matters concerned parties/advocates can be approach the concerned judicial officer deputed for the day to entertain urgent matters and he/she will pass appropriate order on that plea as per law.

Further, the filing of the fresh cases, in which limitation period is going to expire during the period shall be allowed to be filed, but only before 12-00 hours

All concerned be informed accordingly.


District & Sessions Judge,
Panipat.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, PANIPAT.

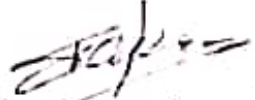
No. 6312-13 dated 24-03/2020

To

1. The Bar President,
District Courts,
PANIPAT.
2. The Bar President,
Sub Divisional Courts,
Samalkha, District Panipat.

Subject: Regarding limitation period.

Please bring these instructions to the notice of all the Bar Members. Find enclosed herewith, issued by Hon'ble High Court of Punjab & Haryana, Chandigarh in its order dated 23.3.2020 with regard to extension of period of limitation in cases whose limitation period is going to expire till 31.3.2020.

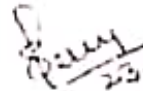

District & Sessions Judge,
Panipat (Duty).

Encl. As above.

ORDER

In modification of clause 5 of the order dated 22.03.2020 issued by the Courts in the States of Punjab, Haryana and Union Territory Chandigarh, Hon'ble the Chief Justice has been pleased to order that for the purpose of limitation, the period w.e.f. 23.03.2020 to 31.03.2020 be treated as 'closure' of the Courts in the States of Punjab, Haryana and Territory Chandigarh within the meaning of Section 4 of the Limitation Act, 1963 and other enabling provisions of the Act and other provisions may be applicable to the Court proceedings and that the period for any Court proceeding shall not run during the aforesaid period.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Sanjiv Berry)
Registrar General
23.03.2020